

File No. 10/03/2021-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi-110003 Date: 16th January 2021

ORDER

1.Reference order dated 8.1.2021

2. There shall be Special Bench at Mumbai on 18.1.2021 to attend the matters listed before Mr. Mohammed Ajmal, Member (Judicial) and Shri V. Nallasenapathy, Member (Technical). Shri V. Nallasenapathy, Member (Technical) is on leave. The Special Bench shall attend the matters through Video Conference. The Special Bench shall comprise of:

Special Bench at NCLT, Mumbai- Court No. I

- 1. Shri H P Chaturvedi, Member (Judicial)
- 2. Shri Shyam Babu Gautam, Member (Technical)
- 3. Shri Shyam Babu Gautam, Member (Technical) shall first take up the matters of Special Bench (Court No. I) and thereafter their own Division bench (Court No. III)
 - 4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
- 5. This is in partial modification of Order of even number dated 25.11.2020 for 18.1.2021 only.
 - 6.Order dated 16.1.2021 earlier issued today itself stands cancel.
 - 7. This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/ Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Allahabad/Bengaluru/Chandigarh/Bengaluru/ChanKochi/Amaravati.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. All Bar Councils